

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1075/2019

The 8th day of April, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

S.K. Bohria (SC), Group "B",
Working as Assistant Engineer,
Ministry of Water Resources,
Aged about 59 years,
S/o Late Shri Raghbir Singh,
R/o 1110, Type-V, NH-IV,
Faridabad, Haryana. .. Applicant

(By Advocate : Shri Anil Singal)

Versus

1. Union of India,
Through its Secretary,
Ministry of Water Resources,
Shram Shakti Bhawan,
Rafi Marg, New Delhi.
2. Chairman,
Central Ground Water Board,
Ministry of Water Resources,
RD & GR, Bhujal Bhawan, NH-IV,
NIT, Faridabad, Haryana.
3. Administrative Officer,
Central Ground Water Board,
Ministry of Water Resources,
RD & GR, Bhujal Bhawan, NH-IV,
NIT, Faridabad, Haryana.
4. Union Public Service Commission,
Through its Secretary,
Shahjahn Road, New Delhi.
5. L. Ramakrishna,
Executive Engineer,
Central Ground Water Board,

Ministry of Water Resources,
Through Director (Admn.),
Central Ground Water Board,
Ministry of Water Resources,
RD & GR, Bhujal Bhawan, NH-IV,
NIT, Faridabad, Haryana.

6. Manju,
Executive Engineer,
Central Ground Water Board,
Ministry of Water Resources,
Through Director (Admn.),
Central Ground Water Board,
Ministry of Water Resources,
RD & GR, Bhujal Bhawan, NH-IV,
NIT, Faridabad, Haryana.
7. Sanjeev,
Executive Engineer,
Central Ground Water Board,
Ministry of Water Resources,
Through Director (Admn.),
Central Ground Water Board,
Ministry of Water Resources,
RD & GR, Bhujal Bhawan, NH-IV,
NIT, Faridabad, Haryana.
8. M. Tarachand Agarwal,
Executive Engineer,
Central Ground Water Board,
Ministry of Water Resources,
Through Director (Admn.),
Central Ground Water Board,
Ministry of Water Resources,
RD & GR, Bhujal Bhawan, NH-IV,
NIT, Faridabad, Haryana.
9. Ashok Kumar Sahu,
Executive Engineer,
Central Ground Water Board,
Ministry of Water Resources,
Through Director (Admn.),
Central Ground Water Board,
Ministry of Water Resources,
RD & GR, Bhujal Bhawan, NH-IV,
NIT, Faridabad, Haryana.

.. Respondents

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicant for sometime.

At this stage, learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A. with a liberty to file a better O.A., in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. However, it is made clear that the liberty granted to the applicant shall not be construed that he is exempted from any provisions of law, including limitation etc.

No order as to costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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